

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI KUKH RAM): (a) to (d) As per the terms of reference set for it by the Government the Khan Committee was required to make recommendations for making the Deptt. of Telecommunications more connective, efficient and customer friendly through improved performance so as to effectively compete with the private sector. The recommendations of the Committee which are in keeping with its terms of reference are under consideration of the Government. In making recommendations for privatisation of the Deptt. of Telecom the Committee exceeded its brief and as such it is not proposed to consider any recommendations made by the Committee beyond its original terms of reference.

Movement of Private Vehicles in Metropolis

191. SHRI M.A. BABY: Will the Minister of SURFACE TRANSPORT be pleased to state:

(a) whether any study has been undertaken by Government on the Regulations being enforced in some developed and developing countries to regulate the movement of private vehicles in metropolises during peak hours;

(b) whether Government are aware of the practice followed in some South Eastern States whereby private vehicles whose registration No. end with odd numbers and even numbers are allowed to ply only on the odd and even dates of the month; and

(c) if so, whether Government propose to consider the matter to ply the increasing number of vehicles in the metropolises of the country?

THE MINISTER OF STATE OF THE MINISTRY OF SURFACE

TRANSPORT (SHRI M. RAJA-SEKARA MURTHY): (a) to (c) the information is being collected and will be laid on the Table of the Rajya Sabha.

डी०टी०सी० की बसों के परम्पत कार्य के लिए धनराशियों का आवंटन

192. श्री अनन्तराम जायसवाल: क्या जल-भूतल परिवहन मंत्री बताने की कृपा करेंगे कि:

(क) क्या सरकार ने डी०टी०सी० के विभिन्न डिपुओं में खड़ी बसों को फिर से सड़कों पर चलाने के लिए दिल्ली परिवहन निगम को कोई धनराशि प्रदान की है;

(ख) यदि हां, तो उसका ब्यौर क्या है जिसके लिए यह धनराशि प्रदान की गई थी;

(ग) क्या उस पूरी राशि का उपयोग कर लिया गया था, यदि हां तो उस धनराशि से ठीक-कराई गई कितनी बसों को सड़कों पर चलाया गया; और

(घ) यदि नहीं, तो क्या सरकार ने इस मामले की जांच करके कोई कार्यवाही की है; यदि हां, तो तत्संबंधी ब्यौर क्या है?

जल-भूतल परिवहन मंत्रालय के राज्य मंत्री (श्री एम० राजशेखर मूर्ति): (क) से (ग) सरकार ने जुलाई, 1995 में दि०प०नि० की बसों की मरम्मत के लिए 10 करोड़ रुपये दिए थे। यह राशि बसों की मरम्मत हेतु उपयोग की गई थी तथा 1000 बसों को मरम्मत करके प्रचालन योग्य बनाया गया था।

(घ) प्रश्न नहीं उठता।

Telephone Connection to the Panchayat Headquarters in Uttar Pradesh

193. SHRI RAM NATH KOVIND: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the total number of Panchayat headquarters in Uttar Pradesh at present linked with telephone facility with details of amount spent for this purpose during the last two years; and